

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1481  
(To be answered on the 10<sup>th</sup> February 2022)**

**UPGRADATION OF ROURKELA AIRPORT**

**1481. SHRI PINAKI MISRA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the licence of Rourkela airport has been upgraded to ARC 3C to run ATR-72 type aircraft and if so, the details and the current status thereof;  
(b) whether the infrastructure of the airport is currently being upgraded to start operation of ATR-72 flights or 42-seater aircraft and if so, the details thereof; and  
(c) the time by which such operation will be started?

**ANSWER**

**Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**(Shri Jyotiraditya M. Scindia)**

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(a) to (c) No, Sir. The Rourkela airport presently has a license for ARC 2B and is maintained and operated by State Government of Odisha. Steel Authority of India Limited (SAIL), Rourkela has accorded permission to use 146 acre of land for development of airport to 3C IFR. Airports Authority of India has undertaken the following works for upgradation of Airport to 3C category: -

- i. Additional works like Re-surfacing of Runway, providing shoulder on taxi-track, Blast pad at Runway side 27, provision of Apron Shoulders, drainage etc. at an estimated cost of Rs.9 crore.  
ii. Work for new Apron and Taxi has been awarded at a cost of Rs. 5.6 crore with probable completion in March, 2022.

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